

8

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 585/2001 in OA 2424/2000

New Delhi, this the 16th day of October, 2001

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Smt.Chander Kanta
D/o Late Smt. Khasti Devi
W/o Late SHri Iswari Dutt
R/o A-334, Minto Road,
New Delhi.

...Petitioner

(By Advocate Shri Naresh Kaushik through
proxy counsel Shri Rajesh Singh)

V E R S U S

1. Shri K.Kosal Ram
Secretary
Union of India
Ministry of Urban Development
Nirman Bhawan, New Delhi.
2. Shri Krishan Kumar
Director General of Works
CPWD, Nirman Bhawan
New Delhi.

...Respondents :

O R D E R (ORAL).

By Hon'ble Shri Govindan S. Tampi,

Proxy counsel for the petitioner points out
that in pursuance of Tribunal's order dated 8-5-2001
respondents have passed an order. Accordingly present
CP has become infructuous.

2. Proxy counsel for the petitioner also
seeks to withdraw the CP. CP is accordingly dismissed
as withdrawn.

(Govindan S. Tampi)
Member (A)

(Kuldip Singh)
Member (J)

/vikas/